

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :10/02/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE-MENTION1002-AT11A.M.-11.05 A.M

697-ADM-COURT CODE-INVESTMENTADVISER-AT 11.05 A.M.

1	SEBI Appeal	62/2022	BULL INVESTMENT PVT. LTD. A OR Vs. SEBI	RESEARCH ADVISORS	Vedchetan Patil Advocate, Bombay High Court
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Sub Matter : Misc. Application/0001420/2021
 Sub Matter : Misc. Application/0001421/2021

	Misc. Application	1420/2021	BULL INVESTMENT LTD AND OR Vs. SEBI	RESEARCH ADVISORS P.	Vedchetan Patil Advocate, Bombay High Court
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(Main Matter Number :SEBI Appeal/0000062/2022)

	Misc. Application	1421/2021	BULL INVESTMENT LTD. AND OR Vs. SEBI	RESEARCH ADVISORS P.	Vedchetan Patil Advocate, Bombay High Court
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(Main Matter Number :SEBI Appeal/0000062/2022)

698-ADM-COURT CODE- DEBARREDGDR-AT 11.07 A.M.

2	SEBI Appeal	63/2022	NIKUNJ CHORADIYA Vs. SEBI	BABULAL	S.H BOHRA
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Sub Matter : Misc. Application/0001435/2021

	Misc. Application	1435/2021	NIKUNJ CHORADIYA-Delay Application Vs. SEBI	BABULAL	S.H BOHRA
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(Main Matter Number :SEBI Appeal/0000063/2022)

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633-PART HEARD-COURT CODE-INFOSYSWTM. AT 11.10 A.M.

3	SEBI Appeal	782/2021	Mr.Keyur Maniar Vs. SEBI	TrilegalAdvocates
Sub Matter(Disposed) : Misc. Application/0001427/2021				

	Misc. Application	1432/2021	Ramit Chaudhri- Application Vs. SEBI	Stay Adv Janhvi P Durve
(Main Matter Number :SEBI Appeal/0000783/2021)				

9	SEBI Appeal	783/2021	Ramit Chaudhri Vs. SEBI	Adv Janhvi P Durve
Sub Matter : Misc. Application/0001432/2021				
Sub Matter(Disposed) : Misc. Application/0001431/2021				

105-DISPOSAL-COURTCODE-REMANDDISGORGEMENT- AT 11.15 A.M.

4	SEBI Appeal	1/2019	SRSR Holdings Pvt. Ltd. Vs. SEBI	Vikram Nankani,Sr.Adv.i/b M/s. VisheshLawServices Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	2/2019	B. Suryanarayana Raju Vs. SEBI	Kevic Setalvad,Sr.Adv. i/b L.S.ShettyandAssociates Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	3/2019	B. Rama Raju Vs. SEBI	Ashok Gupta,Sr. Adv. i/b DSK Legal Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.

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13	SEBI Appeal	4/2019	B. Ramalinga Raju Vs. SEBI	Gaurav Joshi,Sr.Adv. i/b DSK Legal Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
14	SEBI Appeal	5/2019	V. Srinivas Vs. SEBI	Chetan Kapadia,Adv. i/b M/s. Vishesha Law Services Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
15	SEBI Appeal	53/2019	G. Ramakrishna Vs. SEBI	G. Ramakrishna - Appellant in person Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.

214-ADM DISPOSAL-COURTCODE-SOLDSHARES- AT 11.17 A.M.

56	SEBI Appeal	546/2019	Suresh Pukhraj Jain Vs. SEBI	V.M.Singh,Adv. i/b MBS and Company Anubhav Ghosh,Adv. i/b The Law Point
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515-DISPOSAL-CODE-INFORMATIONBROCHURE- AT 11.20 A.M.

67	IRDA-MISCAPPLIC ATION	9/2021	SALASAR INSURANCE LTD-INTERIM REL Vs. IRDA	Mr.Dhiraj Mhetre
(Main Matter Number :IRDA Appeal/0000007/2021)				
18	IRDA Appeal	7/2021	SALASAR INSURANCE LTD. Vs. IRDA	Mr.Dhiraj Mhetre

Sub Matter : IRDA-MISAPPLICATION/0000009/2021
 Sub Matter(Disposed) : IRDA-MISAPPLICATION/0000008/2021

340-ADMDISPOSAL-COURTCODE-DEMATDEFREEZING- AT 11.22 A.M.

7)	SEBI Appeal	365/2021	Shreemohan Nandkishore Gupta and Ors. Vs. BSE and Ors.	Juris Link Khaitan and Co- R-1
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<u>451-DISPOSAL-COURTCODE-EXAMINATION- AT 11.25 A.M.</u>				
80	SEBI Appeal	517/2021	Mr. Prateek Kumar Vs. SEBI	Mindspright Legal
<u>540-DISP-COURTCODE-PRICEMANIPULATIONPMC AT 11.27 A.M.</u>				
91	SEBI Appeal	603/2021	SHIVDARSHAN SALES PRIVATE LIMITED AND ORS Vs. SEBI	Mr. Jai Prakash Pal
Sub Matter(Disposed) :		Misc. Application/0000735/2021		
Sub Matter :		Misc. Application/0001366/2021		
	SEBI Appeal	604/2021	SEABIRD DISTRIBUTORS PRIVATE LIMITED AND ORS. Vs. SEBI	Mr. Jai Prakash Pal
Sub Matter(Disposed) :		Misc. Application/0000747/2021		
	SEBI Appeal	605/2021	ECONOMY SUPPLIERS PRIVATE LIMITED AND ANR. Vs. SEBI	Mr. Jai Prakash Pal
Sub Matter(Disposed) :		Misc. Application/0000748/2021		
	Misc. Application	1366/2021	SHIVDARSHAN SALES P.LD. AND ORS-DELAYINFILINGREPLY Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000603/2021)				
25	SEBI Appeal	6/2022	MUDIT JAIN HUF Vs. SEBI	Nikita Vijay
Sub Matter(Disposed) :		Misc. Application/0001426/2021		
<u>577-DISPOSAL-COURTCODE-PSTLAO- AT 11.30 A.M.</u>				
160	Misc. Application	1139/2021	MR. NIRMAL NARENDRA KOTECHA-DELAY Vs. SEBI	MINDSPRIGHT LEGAL
(Main Matter Number :SEBI Appeal/0000646/2021)				

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27	SEBI Appeal	646/2021	MR. NIRMAL NARENDRA KOTECHA Vs. SEBI	MINDSPRIGHT LEGAL
Sub Matter :		Misc. Application/0001139/2021		

20-ADM-DISPOSAL-COURTCODE-FINCORPAO- AT 11.32 A.M.

18	SEBI Appeal	724/2021	Gulshan Investment Company Ltd. Vs. SEBI	Prakash Shah and Associates Advocate
	SEBI Appeal	725/2021	Anoop Jain Vs. SEBI	Prakash Shah and Associates Advocate
	SEBI Appeal	726/2021	Anoop Jain HUF Vs. SEBI	Prakash Shah and Associates Advocate
	SEBI Appeal	727/2021	Prabudh Securities Pvt. Ltd. Vs. SEBI	Prakash Shah and Associates Advocate
	SEBI Appeal	728/2021	Vimgi Investments Pvt. Ltd. Vs. SEBI	Mr.Prakash Shah, Advocate